# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

# LOK SABHA STARRED QUESTION NO.420 TO BE ANSWERED ON 30.03.2017

### **Sports Equipments in Training Centres**

### \*420. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS; be pleased to state:

- (a) whether the Government has any scheme/provision for providing sports equipments at various sports training centres in the country and if so, the details thereof;
- (b) whether the condition of sports equipments available at various sports training centres in the country are inspected regularly;
- (c) if so, the details and the outcome thereof; and
- (d) if not, the other measures taken/being taken by the Government to ensure that such equipments are main tained in working condition?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.420 TO BE ASWERED ON 30.03.2017 REGARDING SPORTS EQUIPMENTS IN TRAINING CENTRES ASKED BY SHRIMATI MEENAKASHI LEKHI.

(a) Yes, Madam. To promote sports in the country, Sports Authority of India (SAI) has established 10 Regional Centres and 02 educational institutions in the country to implement the sports promotional schemes in 27 sports discipline through its 289 sports centres.

To impart regular sports training to the sports person selected under SAI Schemes, the provision of sports specific equipment (Consumable and Non- Consumable) in the identified sports discipline is made available in each SAI Sports Centre as per the approved scheme norms.

In order to rationalize the provision of sports equipment under STC & SAG Scheme, the earlier provision of Annual Maintenance Grant which contained composite provision of expenditure on civil/electrical, horticulture, security, housekeeping, water & electricity including sports equipment (Consumable and Non-Consumable) was delinked and a separate provision based on number of trainees in the centre was made under Annual Grant for Consumable and Non-Consumable. This provision has come into effect from 01.7.2016.

The procurement of sports equipment for SAI Training Centres is either done by the respective Regional Centres or through Equipment Support (ES) Division at Head Office.

The funds are allocated accordingly to the respective Regional Centres or to the ES division to meet the requirement by following due purchase procedure.

Provision of financial norms under SAI Sports Promotional Schemes to meet the requirement of Sports Equipment is provided at Annexure.

Further, As for as sports infrastructure, equipments and other sports facilities required for the preparation for the elite athletes for

International events is concerned there is no shortage. Under the Scheme of "Financial Assistance to National Sports Federation's" all requisite facilities including state-of-the-art equipment are provided to the eminent sportspersons.

SAI organises National Coaching Camps for the elite sports persons / teams preparing for International competitions. SAI Centres where such training camp are organised have infrastructure, equipment, services of support staff and facilities at par with international standards. Wherever various SAI STCs are being used for holding national camps, at such places international standard infrastructure, services and facilities are provided.

(b) to (d): The sports equipment to be utilized for imparting regular sports training to SAI scheme trainees is made available either in the form of Consumable sports equipment or Non-Consumable sports equipment. The condition of the sports equipment is inspected and maintained on regular basis in all SAI sports centres. In fact, the consumable sports equipment which is worn out over period of time is replaced with fresh equipment at regular intervals. Similarly, the Non-Consumable sports equipment is also inspected and maintained regularly for its best use.

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ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.420 FOR 30.03.2017 REGARDING SOPRTS EQUIPMENTS IN TRAINING CENTRES ASKED BY SHRIMATI MEENAKASHI LEKHI, MP.

SAI Sports Promotional Schemes to meet the requirement of Sports Equipment

S.No.	Name of the Scheme	Particulars	Amount
1	National Sports	Annual grant for purchase of	
	Talent Contest	sports equipments to the SAI	Rs.20,000.00
	(NSTC) Scheme	adopted regular schools & Schools	
		adopted for indigenous games.	
		Akharas adopted under SAI	Rs.6,50,000.00
		Akhara Scheme are provided a set	(appx.)
		of Wrestling mat and Multigym.	
2	Army Boys Sports	Annual grant to the ABSC Centres	
	Company (ABSC)	for purchase of sports equipment	Rs.5,00,000.00
	Scheme	per centre per annum	
3	SAI Training Centre	Annual grant for sports equipment	
	(STC) Scheme	(consumable & non-consumable)	
4	Special Area Games	to STC & SAG Centres based on	
	(SAG) Scheme	the number of trainees in the	
		centre is as under: -	
		S.No. Number of trainees	<u>Amount</u>
		1. Upto 50 trainees	Rs.05.00 Lakhs
		2. 50-100 trainees	Rs.08.00 Lakhs
		3. 100-150 trainees	Rs.10.00 Lakhs
		4. Above 150 trainees	Rs.12.00 Lakhs
5	<b>Extension Centre of</b>	Infrastructure and equipment	
	STC/SAG Scheme	support to the Extension Centres	Rs.01.00 Lakhs

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